

COURT-II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal Nos. 101 of 2014 and Appeal No. 202 of 2013 & IA-284 of 2014

Dated : 12<sup>th</sup> November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Appeal No. 101 of 2014

M/s Wardha Power Co. Ltd. ... Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh  
Ms. Meghna Singh

Counsel for the Respondent(s) : Mr. Hasan Murtaza  
Mr. Buddy A. Ranganadhan

Appeal No. 202 of 2013 & IA No. 284 of 2014

M/s Wardha Power Co. Ltd. ... Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh  
Ms Meghna Singh

Counsel for the Respondent(s) : Mr. Hasan Murtaza  
Mr. Buddy A. Ranganadhan

ORDER

At the request of counsel for Reliance Infrastructure Ltd. the matter is posted on 20<sup>th</sup> November, 2014 for hearing.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

Sh/jps

